

[Print](#)**Defective Case Register from 2025-01-13 to 2025-01-13**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-MATA/1331/2025	DEEPALI MAHAPATRA	2025-01-13	3-AUTHENTICATION FEE IS DEFICIENT. 1. Copy of Trial Court Judgement / Order - xerox copy filed c.copy of impugned order to be filed
2	D-WP(C)/1417/2025	DURGESH NARAYAN RATH	2025-01-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
3	D-BLAPL/1184/2025	DEBASHIS MITRA	2025-01-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 30-OTHER DEFECT (IF ANY) 1. Reporting year DTD. 15-7-2029 in date chart not correct. 2.Name of trial court in synopsis and petition not tally with rejection oeder. 3. Year of the petition in V.nama not tally with cause title and also counsel not furnished his full name
4	D-CRLMC/1080/2025	RAJIV KUMAR MAHANTA	2025-01-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
5	D-WP(C)/1459/2025	BISWARANJAN PARAMGURU	2025-01-13	Year of the case number wrongly mentioned in the index cause title and in Vakalatanama.
6	D-CRLMP/1153/2025	JYOTIRMAYA SAHOO	2025-01-13	1. Page no.11 not legible.
7	D-ABLAPL/1138/2025	TARUN KANTA PATTANAYAK	2025-01-13	30-OTHER DEFECT (IF ANY) Name of informant and her relations should not be mentioned as per standing order.Put up for further order.
8	D-WP(C)/1335/2025	SUSHANTA KUMAR JOSHI	2025-01-13	Date of annex.2 mentioned in the petition under annex.2 at page 4 not tally to annex.2 as annexed.
9	D-WA/51953/2024	SAMIR KUMAR MISHRA, (SR.ADV.)	2025-01-13	1.Period of Delay 49 days delay
10	D-WP(C)/1362/2025	HARI KRISHNA PANIGRAHI	2025-01-13	1. Occupation of the Petitioner not mentioned in the Affidavirt
11	D-MACA/1428/2025	PRAMOD KUMAR TRIPATHY	2025-01-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 148 days delay. 2. Impugned judgement not page marked and also in index
12	D-BLAPL/1217/2025	BRAJA KISHOR PANDA	2025-01-13	1.Excise station mentioned in the synopsis not tally.2.Date of rejection order mentioned in the index not tally to rejection order
13	D-BLAPL/1098/2025	DIBYA PRAKASH MISHRA	2025-01-13	30-OTHER DEFECT (IF ANY) Honble Court not tally with Rejection order and cause title

14	D-CRLREV/1149/2025	SOUMENDRA PATTANAIK	2025-01-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. GOOD GROUND CERTIFICATE NOT GIVEN
15	D-BLAPL/1082/2025	KEDAR SANKAR SAHU	2025-01-13	30-OTHER DEFECT (IF ANY) Age of the petitioner not tally with Rejection order and cause title.
16	D-BLAPL/1185/2025	BIPLAB KUMAR DASH	2025-01-13	30-OTHER DEFECT (IF ANY) This may be registered as CRLA.
17	D-WP(C)/1385/2025	SOUMYA MISHRA	2025-01-13	Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
18	D-WP(C)/1372/2025	PABITRA KUMAR NAYAK	2025-01-13	Page No.33 under Annexure-3 series not filed
19	D-CRLMP/1132/2025	JAYADEBA BEHERA	2025-01-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Age of the petitioner in cause title not tally with declaration. 2. Date of order not correctly furnished in para no.3.
20	D-WP(C)/1389/2025	DR. SUJATA DASH	2025-01-13	1.The name of opposite party no 1 mentioned in the cause title is wrong.2. Annexure-4 and 5 repeated twice in paragraph 5 and 6.
21	D-WP(C)/1462/2025	SIDHARTH SHANKAR PADHY	2025-01-13	1.Receipt Showing Serv.copy To ct not Filed. 2.Page 18 .23 and 24 not legible
22	D-CRLREV/1118/2025	PRAFULLA KUMAR KAR	2025-01-13	1.Copy of Trial Court Judgement / Order - Photocopy filed authenticated copy be filed. 2.Good ground certificate not furnished.
23	D-WP(C)/1373/2025	PRASANNA KUMAR SAHOO	2025-01-13	20-VERNACULAR CERTIFICATE NOT FURNISHED.
24	D-BLAPL/1128/2025	CHAKRADHAR SINGH	2025-01-13	Page 14 not neat
25	D-ABLAPL/1102/2025	AJIT KUMAR PANDA	2025-01-13	30-OTHER DEFECT (IF ANY) P.S case number mentioned in the cause title and petition not tally to F.I.R.
26	D-WP(C)/1458/2025	BISWARANJAN MAHARATHA	2025-01-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Synopsis and date charts are not alphabetically paginated and also not marked in index
27	D-WP(C)/1296/2025	MADHAB LAL AGARWAL	2025-01-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
28	D-RSA/1405/2025	BIBHUTI BHUSAN MISHRA 2	2025-01-13	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 1.10/ not paid Decree Rs 4.50 not paid
29	D-WA/992/2025	SIDHARTH PRASAD DAS, A.S.C.	2025-01-13	3-AUTHENTICATION FEE IS DEFICIENT. DAF OF RS 3 /- NOT FILED
30	D-CRLMC/1207/2025	PRANAYA KUMAR SWAIN	2025-01-13	1.Put up for S.R.after filing of Annexures-1 to 7

31	D-WP(C)/1474/2025	DILIP KUMAR SAHU	2025-01-13	paragraphs not correctly mentioned in the declaration part of the affidavit.
32	D-BLAPL/1143/2025	SHYAM MANOHAR	2025-01-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 30-OTHER DEFECT (IF ANY) Humble petition of the above named petitioner not mentioned in 2nd page. Page nos. 28 and 29 not neat.
33	D-BLAPL/1120/2025	BHABANI SHANKAR DASPARIDA	2025-01-13	This may be Registered as CRLA
34	D-CONTC/996/2025	DEVI PRASAD DASH	2025-01-13	DECLARATION OF AFFIDAVIT NOT COMPLETED
35	D-CMP/52072/2024	SUKANTA KUMAR NAYAK	2025-01-13	8-CAUSE TITLE NOT IN ORDER. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED ADDRESS OF OP NOS.2 AND 3 NOT FURNISHED.
36	D-ABLAPL/1092/2025	TRILOCHAN BARIK	2025-01-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Adv name not mentioned capital letter in the v.nama.
37	D-MACA/1306/2025	SOMNATH ROY	2025-01-13	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
38	D-CRLA/1103/2025	JYOTIRMAYA SAHOO	2025-01-13	Period of Delay 05 days
39	D-CRLMC/1162/2025	S.S.RAO	2025-01-13	30-OTHER DEFECT (IF ANY) 1.Name of the petitioner no.1.in cause title does not tally with the affidavit .Bhavesh Shah, Petitioner no.2, has not executed V.nama.
40	D-CONTC/1110/2025	ADV.	2025-01-13	1. Period of Delay 273 DAYS.
41	D-CONTC/550/2025	MOHIT AGARWAL	2025-01-13	AGE OF PETITIONER NOS.2 AND 3 NOT FURNISHED.
42	D-WP(C)/1423/2025	KISHOR KUMAR ACHARYA	2025-01-13	1.Paragraphs of writ petition not correctly numbered.2.Age and address of opp.Petitioner No.1 not furnished.3.Copy not served on S.C. (C.T. AND G.S.T)
43	D-WP(C)/1304/2025	MANAS PATI	2025-01-13	Petition not correctly addressed to Honorable Court
44	D-CMP/1268/2025	AMIT PRASAD BOSE	2025-01-13	1 .In index in place of date chart it is mentioned synopsis . 2 .In prayer notice to opp .party 1 reflected twice . 3 .In I.A -61/2025 annexure 1 is deleted from paragraph -1
45	D-MACA/1414/2025	AMIT KUMAR NATH	2025-01-13	1. Period of Delay 20 days 2. Court Fee Rs.8103/ payable not paid 3.statutory deposit not made 4- year of judgement not correctly furnished in being aggrieved
46	D-CRLA/968/2025	SOUMYA RANJAN DAS	2025-01-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				Good Ground certificate not furnished
47	D-ABLAPL/1222/2025	PRASANTA KUMAR JENA	2025-01-13	True photocopy of order dated vide annex-2 not tally with Index.C.T case not tally with synopsis and cause title.
48	D-WP(C)/1369/2025	AGASTI KANUNGO	2025-01-13	Authorization with regard to swaer the affidavit on behalf of other petitioners not filed.
49	D-ABLAPL/1172/2025	BIBHU PRASAD TRIPATHY	2025-01-13	page nos. 16 18 and 24 not partially legible.
50	D-WP(C)/1344/2025	TAPAN KUMAR MANDAL	2025-01-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
51	D-ABLAPL/1123/2025	DINESH KUMAR PANDA	2025-01-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page 9 and 10 not neat.
52	D-ABLAPL/1159/2025	AMLAN SHAKTI PAUL	2025-01-13	30-OTHER DEFECT (IF ANY) Sl. no., not proper in annex. 1.
53	D-WP(C)/1292/2025	NIRMAL RANJAN ROUTRAY	2025-01-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
54	D-WP(C)/1466/2025	RAJLAXMI BISWAL	2025-01-13	1-COURT FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED D C FEE OF RS12/ TO BE FILED
55	D-WA/1179/2025	JATESWAR NAYAK, A.G.A.	2025-01-13	Page No.30 Not In Order.
56	D-WP(C)/1295/2025	ALLAHAD DASH	2025-01-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Paragraphs of writ petition are not correctly numbered.2.The name of the counsel in capital letters in vakaltnama not furnished.3.I.A.is not page marked.4. Serial number of Annexures in book marks index are not correctly numbered as per index and averment of writ petition
57	D-CRLA/1114/2025	SUJIT KUMAR PATTNAIK	2025-01-13	CO-APPELANTS NOT EXECUTED.
58	D-ABLAPL/1189/2025	BIJAYA KUMAR RAGADA	2025-01-13	As per standing order no-3 dated 9.7.24 the name of victim/informant mentioned in the petition.Then S.R will be made.
59	D-CRLMC/1124/2025	BASANTA KUMAR DAS	2025-01-13	1.Father name not correctly furnished in affidavit. 2.After page no.12 one page not paginated
60	D-ABLAPL/1206/2025	ADHIRAJ MOHANTY	2025-01-13	30-OTHER DEFECT (IF ANY) P.S. no. 18 dtd.8-1-2025 in synopsis ,not tally with FIR
61	D-WP(C)/1039/2025	SAIBRATA RATH	2025-01-13	30-OTHER DEFECT (IF ANY) Annexure-5 is not correctly page marked.

62	D-WP(C)/1457/2025	ANUP NARAYAN MOHANTY	2025-01-13	1.Receipt Showing Serv.copy To cg not Filed. 2. Annexure-1 is not correctly page marked.3.Copy not served on S.C. (C.T. and G.S.T.)
63	D-WP(C)/1445/2025	PARTHA SARATHI DAS	2025-01-13	Date charts not alphabetically paginated.
64	D-WP(C)/1298/2025	BIJAY PANDA	2025-01-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
65	D-BLAPL/1108/2025	GURU PRASAD PANDA	2025-01-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of the Adv not mentioned capital letter in the v.nama.
66	D-ABLAPL/1199/2025	RUCHI RAJGARHIA	2025-01-13	1.Provision of law not correctly furnished.2. Paragraphs mentioned in the Declaration is incorrect.
67	D-BLAPL/1213/2025	TRILOCHAN NANDA	2025-01-13	Subject code incorrectly mentioned in the cause title
68	D-ABLAPL/1100/2025	PRADIPTA BEURA	2025-01-13	30-OTHER DEFECT (IF ANY) 2 (a) Cc not tally with Synopsis and cause title.
69	D-WP(C)/1465/2025	SOUMYA RANJAN MOHANTY	2025-01-13	Page No 4 of the petition not available.
70	D-WP(C)/1429/2025	HARA PRASAD RATH	2025-01-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
71	D-WP(C)/1375/2025	SANJAY KUMAR BEHERA	2025-01-13	30-OTHER DEFECT (IF ANY) Complete address of opp.parties 5 and 6 not furnished in the cause title.
72	D-WP(C)/1442/2025	MD. GOLAM MADANI	2025-01-13	Receipt Showing Serv.copy To cg not Filed.
73	D-WP(C)/1472/2025	GOUTAM KUMAR ACHARYA	2025-01-13	Receipt Showing Serv.copy To cg not Filed.
74	D-CRLA/319/2025	BASUDEV MISHRA	2025-01-13	Authentication fee due on the C. Copy of Trial Court Judgement Rs 4 .95 paisa not paid.
75	D-WP(C)/1301/2025	SUSANTA KUMAR BARAL	2025-01-13	20-VERNACULAR CERTIFICATE NOT FURNISHED.
76	D-RPFAM/1460/2025	BYOMAKESH TRIPATHY	2025-01-13	1. Period of Delay 325 days delay.
77	D-CONTC/853/2025	ADV	2025-01-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
78	D-BLAPL/1182/2025	PRAMOD RANJAN BEHERA	2025-01-13	1. Age of the petitioner in cause title not tally with rejection order and V.nama. 2. As per rejection order address of petitioner R/O Saimal not reflect in Cause title
79	D-CRLMC/1142/2025	SHIVSANKAR MOHANTY	2025-01-13	1. Page nos.41 to 45 not legible
80	D-WP(C)/1209/2025	RANJIT SAMAL	2025-01-13	In the avarment annexure no wrongly mentioned as annexure-3 instead of annexure-2 at page no 6

81	D-WPCRL/1147/2025	BIBHU PRASAD TRIPATHY	2025-01-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 15-ALL PAPERS NOT PROPERLY SIGNED. Pg.1 to 7 of the petition filed without signature of advocate.
82	D-CRLA/1106/2025	JYOTIRMAYA SAHOO	2025-01-13	1.Period of Delay 05 days
83	D-CRLMP/1126/2025	KARUNAKAR RATH	2025-01-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
84	D-ABLAPL/1135/2025	JAYADEBA BEHERA	2025-01-13	30-OTHER DEFECT (IF ANY) Date not mentioned mentioned in Vnama.
85	D-ABLAPL/1145/2025	SARAT KUMAR JENA	2025-01-13	Name of all petitioners not mentioned in V.nama
86	D-MACA/1424/2025	PRAMOD KUMAR TRIPATHY	2025-01-13	1.Period of Delay 37 days
87	D-BLAPL/1190/2025	JYOTIRMAYA SAHOO	2025-01-13	30-OTHER DEFECT (IF ANY) Date of rej.order not correct in last para of 5.
88	D-WP(C)/1386/2025	SANJAY KUMAR BEHERA	2025-01-13	1. Synopsis and date of event not alphabetically page marked in the index.2. Paragraphs not correctly marked in the declaration part of the affidavit in IA application
89	D-MACA/1421/2025	PRAMOD KUMAR TRIPATHY	2025-01-13	1. Period of Delay 115 days
90	D-CMAPL/1303/2025	ADV.	2025-01-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
91	D-WP(C)/1364/2025	RANJIT MOHANTY	2025-01-13	Petition not correctly addressed to Honorable Court
92	D-RSA/1334/2025	MAHESWAR MOHANTY	2025-01-13	civil suit no not correctly furnished in being aggrieved index para 1 of IA
93	D-ABLAPL/1134/2025	UPENDRA KUMAR PANDEY	2025-01-13	30-OTHER DEFECT (IF ANY) Annexure -2 not mentioned on page no. 14
94	D-CRLMC/1181/2025	AMLAN SHAKTI PAUL	2025-01-13	1.Original/C.copy of Annex-2 not filed.
95	D-WP(C)/1469/2025		2025-01-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
96	D-CRLMC/1084/2025	BHABANI SANKAR DAS	2025-01-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
97	D-WP(C)/1444/2025	SUBHRANSU BHUSAN MOHANTY	2025-01-13	Receipt Showing Serv.copy To cg not Filed
98	D-MACA/54819/2024	SATYABHUSAN DAS	2025-01-13	1.Copy of Trial Court Judgement / Order - Xerox copy filed and authenticated copy be filed

99	D-BLAPL/1116/2025	BHABANI SHANKAR DASPARIDA	2025-01-13	This may be registered as CRLA
100	D-WP(C)/1291/2025	PRAMOD KUMAR ROUT	2025-01-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED The name of all the counsel in capital letters in vakaltnama not furnished
101	D-WP(C)/1352/2025	LAXMIKANTA MOHANTY	2025-01-13	H.C.B.A welfare fee not paid on vakalatanama
102	D-WP(C)/1305/2025	NIRMAL RANJAN ROUSTRAY	2025-01-13	Date mentioned in Annexure-2 averment of writ petition and index does not tally with book marks index.
103	D-WP(C)/1406/2025	SUBHADUTTA ROUSTRAY	2025-01-13	Legible copy of page 65 to 70 to be filed.
104	D-WP(C)/1436/2025	RAJJEET ROY	2025-01-13	Page 35 43 44 45 are not neat.
105	D-WP(C)/1390/2025	TAPAN KUMAR MANDAL	2025-01-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
106	D-WP(C)/1412/2025	SUBHADUTTA ROUSTRAY	2025-01-13	Legible copy of page-67 to 72 to be filed
107	D-WP(C)/1347/2025	TAPAN KUMAR MANDAL	2025-01-13	20-VERNACULAR CERTIFICATE NOT FURNISHED.
108	D-WP(C)/1407/2025	SUBHADUTTA ROUSTRAY	2025-01-13	Legible copy of page-30 34 and 66 to 71 to be filed
109	D-BLAPL/1180/2025	JAGANNATH BHUYAN	2025-01-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. C.T. No. in index not tally with rejection order. 2.paragraphs not correct in declaration of affidavit. page nos. 34 and 35 are not partially legible.3. Age in V.nama not tally with rejection order.
110	D-MACA/1330/2025	RAMANI RANJAN MOHANTY	2025-01-13	1.D.C.Fee Of Rs.5036 to be Paid .
111	D-BLAPL/1204/2025	SANTOSH KUMAR ATABUDHI	2025-01-13	30-OTHER DEFECT (IF ANY) As per rejection order PS. not tally in synopsis.
112	D-CRLA/1170/2025	BIBHU PRASAD TRIPATHY	2025-01-13	1. Period of Delay 8 DAYS
113	D-CRLMA/1139/2025	ADV.	2025-01-13	C .copy of dismissal order not filed
114	D-CONTC/887/2025	SATYA RANJAN PATI	2025-01-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
115	D-ABLAPL/1125/2025	NIKUNJA KUMAR ROUT	2025-01-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page 11 not legible.page 22 not marked.

116	D-ABLAPL/1155/2025	SANJIT KUMAR DAS	2025-01-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
117	D-BLAPL/1171/2025	GIRIJA SANKAR NAYAK	2025-01-13	Page nos. 21 and 22 not neat and complete.
118	D-WP(C)/1356/2025	DILLIP KUMAR MOHAPATRA	2025-01-13	Page 9 and 10 not legible.
119	D-WP(C)/1272/2025	TIKERAM MEHER	2025-01-13	1.Date mentioned under annexure-1 not tally with Book mark index index and avarment of the writ petition 2.page no 35 not neat and legible. 3.Case no mentioned under annexure-1 not tally with Book mark index and index of the writ petition
120	D-ABLAPL/1218/2025	DIBYAJYOTI SAHOO	2025-01-13	Page 13 not partial neat.
121	D-WP(C)/1447/2025	RABINDRA NATH PRUSTY	2025-01-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Prayer portion both in Writ petition as well as IA Application In place of Annexure 5 It should be Annexure 6.(2) Undertaking For Oriya Annexure not filed.
122	D-WP(C)/1320/2025	KULADA NANDA DAS	2025-01-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
123	D-WP(C)/1342/2025	DILLIP KUMAR MOHAPATRA	2025-01-13	Date of office order under annex.2 mentioned in the index and petition not tally to annex.2 as annexed.
124	D-WP(C)/1411/2025	SUBHADUTTA ROUTRAY	2025-01-13	Legible copy of page- 68 to 73 to be filed.
125	D-RVWPET/1379/2025	CH.SATYAJIT MISRA	2025-01-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. R-2 not made a Party
126	D-WP(C)/764/2025	SUKANTA KUMAR DALAI	2025-01-13	Annexs.7 to 10 described in the petition not tally to index.Annex.11 as described in the petition not indexed.
127	D-WP(C)/1404/2025	ANAND PRAKASH DAS	2025-01-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
128	D-CRLMC/1088/2025	JULU KHANSAMA	2025-01-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. Court fee Rs.2/- to be paid
129	D-BLAPL/1089/2025	SAPAN KUMAR LENKA	2025-01-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				Page no-10 not neat.
130	D-WP(C)/1451/2025	SANJAY KUMAR DAS	2025-01-13	1.Page no.12 not filed.2.Page nos.16 and 18 not neat and legible.
131	D-WA/54820/2024	DINESH KUMAR PANDA	2025-01-13	1. ADDRESS OF OP NO 8 NOT STATED IN CAUSE TITLE
132	D-WP(C)/1449/2025	ASIT KUMAR DASH	2025-01-13	30-OTHER DEFECT (IF ANY) 1.Paragraphs of writ petition not correctly numbered. 2.Page-82 under Annexure-9 series not filed. 3.Mobile number and enrollment number of all the counsel in vakaltnama not furnished. 4.The name of the opp.parties in in affidavit of writ petition and I.A not correctly furnished.
133	D-WP(C)/1397/2025	SABITA RANJAN PATTNAIK	2025-01-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
134	D-WP(C)/1388/2025	PRASANNA KUMAR DASH	2025-01-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED paragraphs not correctly mentioned in the declaration part of the affidavit
135	D-CMP/1286/2025	RAMA CHANDRA MOHANTY	2025-01-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. Petitioner no .2 has not sworn affidavit .
136	D-CRLA/1232/2025	MAHES DAS	2025-01-13	NAME AND AGE OF APPELLANT BE RECONCILED AS PER TRIAL COURT JUDGMENT.
137	D-WP(C)/1425/2025	BHABANI SANKAR PRADHAN	2025-01-13	20-VERNACULAR CERTIFICATE NOT FURNISHED.
138	D-ARBP/1384/2025	BUDHA BINAYA	2025-01-13	1. Court Fee Rs 500/ payable not paid
139	D-CMP/1378/2025	SANJAY KUMAR PARIDA	2025-01-13	20-VERNACULAR CERTIFICATE NOT FURNISHED. Impugned judgement is appealable and lies to learned Dist.Judge.
140	D-CMP/1274/2025	AMIT PRASAD BOSE	2025-01-13	Impugned order has been passed onthe petition filed u/o 16 rule 4c .p.c but petitioner has prayed in c.m.p to allow the petition under annexure 13 . petition under annexure 13 is filed under order 16 rule 14 c . p .c
141	D-WP(C)/1365/2025	DILLIP KUMAR MOHAPATRA	2025-01-13	1. Page No.11 of Annexure-1 is not legible.
142	D-CRLMC/1186/2025	PRASANNA KUMAR PANI	2025-01-13	1.Put up for S.R. after filing of Certified copy of the Charge Sheet
143	D-CRLMC/1156/2025	S.S.RAO	2025-01-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED

				1. Deponent no.2 not executed in V.nama. 2. Name of the petitioner no.1 in cause title not tally with affidavit.
144	D-WP(C)/1391/2025	PRANAYA KUMAR MISHRA	2025-01-13	Receipt Showing Serv.copy To ct not Filed.
145	D-BLAPL/1183/2025	MANOJ VERMA	2025-01-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Deponent not furnished his relationship in affidavit. 2.Date of disp.of not reflect in reference certificate as per FIR details.
146	D-ABLAPL/1252/2025	MANORANJAN KHATUA	2025-01-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 30-OTHER DEFECT (IF ANY) The name of Deponent mentioned in Affidavit not tally with Cause Title.Signature of Petitioners 1to 5 in V>Nama not tally with Cause Title.
147	D-WP(C)/1345/2025	ANIMA KUMARI DEI	2025-01-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
148	D-WP(C)/1293/2025	DEBAKANTA MOHANTY	2025-01-13	1.Synopsis and date charts are not marked in index.2.Xerox attested copy of order under Annexure-1 filed but c.copy there of not filed.
149	D-WP(C)/1020/2025	RABINDRA NATH PRUSTY	2025-01-13	Detailed address of OP No 3 not properly Mentioned in the Cause Title.
150	D-FAO/1464/2025	ACHYUTANANDA PATTANAIK	2025-01-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. DEFICIT COURT FEE RS. 6/- NOT PAID
151	D-ABLAPL/1154/2025	MANAS KUMAR CHAND	2025-01-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. First para of page nos. 7 and 9 not neat . 2. Name of executant no.3 not reflected in attested place.
152	D-CMP/1322/2025	SATYABADI MANTRY	2025-01-13	Father name of deponent does not match with the cause title of trial court cause title
153	D-ABLAPL/1196/2025	DEEPAK KUMAR DAS	2025-01-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 30-OTHER DEFECT (IF ANY) Date of disp. of not reflected in reference certificate as per FIR details and Age of the petitioner not reflect in V.nama.
154	D-ABLAPL/1137/2025	BASANTA KUMAR DAS	2025-01-13	30-OTHER DEFECT (IF ANY) C.T case no.not mentioned FIR.in
155	D-WP(C)/1430/2025	RANJAN KUMAR NAYAK	2025-01-13	.Each page of writ petition including affidavit has not been notarized.2.Deficit court fee of Rs.6/ not paid on cause title of writ petition.3.Age of the petitioners not furnished.4.Opp.Party No.2 is not represented through.5.The enrollment number of the counsel in last page of writ petition not furnished.6.Mobile numbers of all the counsel

				in vakaltnama not furnished.7.Petitioner No.2 has not executed vakaltnama.8.Annexure-2 is not attested as true copy.
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DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 13-01-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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